

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00127/2017

IN

ORIGINAL APPLICATION NOs.170/00162/2017

DATED THIS THE 9th DAY OF MARCH, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PK.PRADHAN, MEMBER(A)

Smt. Rashmi Raju Suvarna

Age: 40 years

D/o. Sri Raju Suvarna

Occn: TGT Science

Jawahar Navodaya Vidyalaya (JNV)

Gajanar: 577 202.

Shivamogga District.

.....Petitioner

(By Advocate Shri P.A.Kulkarni)

Vs.

1.Sri.Biswajit Kumar Singh, IFS,  
Commissioner,  
Navodaya Vidyalaya Samithi,  
B-15,Institutional Area,  
Sector 62,  
Noida 201 307,  
District Cautam Budh Nagar,( UP).

2.Sri AY.Reddy,  
Deputy Commissioner  
Navodaya Vidyalaya Samithi,  
Hyderabad Region,  
NLI Buildings,  
Nallagandla Road,  
Post & Vill:Gopanpally,  
Hyderabad , 500 107  
Telengana State.

... Respondents.

(By Shri VN.Holla, ...ACGSC)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Shri VN.Holla, learned Counsel for the respondents submits that order has been complied with, only that financial benefits has not been disbursed yet. But, then, we do not think we need to keep the matter pending. Contempt Petition is dismissed with liberty. Notices are discharged. No order as to costs.

(PK.PRADHAN )  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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Annexures referred to by the petitioner in CP/127/2017

Annexure C-1: Certified copy of Final order in OA.No.162/2017 dated 21.6.2017 passed by CAT, Bangalore Bench.

Annexure C-2: Certified copy of Final order in OA.No.1700-1703/2015 dated 22.12.2016 passed by CAT, Bangalore Bench.

Annexure C3: Certified copy of the order dated 7.12.2017 by Deputy Commissioner, NVS, Hyderabad R2 herein.

Annexure C4: Certified copy of order in OA.No.143/2017 dated 21.6.2017

Annexures referred to in the reply by Respondents 3 & R4

Annexure R1: Certified copy of letter dated 22.12.2017

Annexure R2: Certified copy of letter dated 29.12.2017

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